

**Shri Lal Bahadur Shastri:** They are very few in number. As far as I know, there are practically no foreign missionaries at present in Nagaland.

**Mr. Speaker:** So far as the Assistant High Commission office is concerned, that might also be answered. That is agitating them.

**Shri Lal Bahadur Shastri:** All right. There is practically no withdrawal of (a).

**Mr. Speaker:** That is already answered.

**Shri Lal Bahadur Shastri:** It has been answered.

**Shri Hem Barua:** I have made a sporting offer.

**Shri Lal Bahadur Shastri:** This matter is engaging the attention of the Government, and Government will take necessary steps in this regard at the appropriate time.

**Mr. Speaker:** Papers to be laid on the Table.

**Shri Hari Vishnu Kamath:** The Prime Minister said about this a fortnight ago. How long will they take to come to a decision?

**Shri Hem Barua:** Because of the fact that the Assistant High Commissioner's office is engaging in aiding and facilitating the repeated movements of the Naga hostiles to Pakistan, I just wanted to know how long Government would take to do it, or is our Government going to submit itself to this. We are terribly perturbed about it. We do not know what Government is doing.

**Mr. Speaker:** He has answered.

**Shri Hem Barua:** The Prime Minister also gave an indication like that.

**Shri Hari Vishnu Kamath:** We do not know what Government is doing. The Government seems paralysed. Their will is paralysed.

**Shri Hem Barua:** This is vacillating and vacillating.

12.11 hrs.

#### PAPERS LAID ON THE TABLE

##### NOTIFICATIONS UNDER COPYRIGHT ACT, ANNUAL ACCOUNTS OF UGC AND CON- NECTED PAPERS

**Mr. Speaker:** Papers to be laid on the Table.

**The Minister of Education (Shri M. C. Chagla):** I beg to lay on the Table:

(1) a copy each of the following Orders under section 43 of the Copyright Act, 1957:—

- (i) The International Copyright (Second Amendment) Order, 1964 published in Notification No. S.O. 734 dated the 2nd March, 1964.
- (ii) The International Copyright (Third Amendment) Order, 1964 published in Notification No. S.O. 820 dated the 4th March, 1964.

[Placed in Library. See No. LT-2719/64].

(2) a copy of annual Accounts of the University Grants Commission for the year 1962-63 along with the Audit Report thereon, under subsection (4) of section 19 of the University Grants Commission Act, 1956.

[Placed in Library. See No. LT-2720/64].